

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ SMT REKHA N. PANDHARE**  
**COURT 40 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 11-06-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	POCSO SPL CASE	100754/2019	The State of Maharashtra - R.C.F. Police Station Vs Radha Venketeshwarrao Kodmechili and other 03	PP
<b><u>HEARING</u></b>				
2	POCSO SPL CASE	100316/2017	SHIVAJI NAGAR POLICE STATION Vs HAMIDRAZA ATIKUR REHMAN IDRISI	
3	BAIL APPL POCSO	100630/2020	Raj Shankar Singh Vs State Santacruz Police Station	Anjali Patil
4	POCSO M A	100568/2020	Suraj Krushnalal Tiwari in POCSO Case 329/2014 Vs The State Wadala T.T P.S	Afreen Shaikh
<b><u>EVIDENCE</u></b>				
5	POCSO SPL CASE	100109/2017	BYCULLA POLICE STATION. Vs ANIL BAJNATH SAROJ	
<b><u>CHARGE</u></b>				
6	POCSO SPL CASE	100193/2016	THE STATE OF MATUNGA POLICE STATION. Vs PARSHURAM BALU GOSAVI.	
7	POCSO SPL CASE	100375/2016	MUMBAI CENTRAL RAILWAY POLICE STATION. Vs MOHAMMAD AARIF WAHID SHAIKH	
8	POCSO SPL CASE	100069/2017	NIRMAL NAGAR POLICE STATION. Vs VISHAL TUKARAM HEGDE	
9	POCSO SPL CASE	100392/2017	NIRMAL NAGAR POLICE STATION Vs AARIF ANWAR SHAIKH	

**( Main Matter REMAND APPL POCSO/0100541/2017)**

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ SMT REKHA N. PANDHARE**  
**COURT 40 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 11-06-2020**

---

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
10	POCSO SPL CASE	100217/2019	The State of Maharashtra - Bandra Police Station Vs Ajim Akbar Ansari @ Ajim Khan	APP
<b><u>APPEARANCE</u></b>				
11	POCSO SPL CASE	100227/2019	The State of Maharashtra - Dr. D.B. Marg Police Station Vs Ramadevi Chokhelal Thakur	PP